## RAJASTHAN HIGH COURT, JODHPUR ORDER

No: Estt/HC/2025/ 535 Date: 16.09.2025

Pursuant to the Advertisement No. RHC/Exam.Cell/Reference Assistant and Library Restorer/2024/963 dated 27.04.2024 and Notice No. RHC/Exam Cell/RA&LR/2024/1848 dated 15.07.2024, following candidates declared successful in the recruitment to the post of Reference Assistant and Library Restorer are hereby appointed as Library Restorer (Probationer Trainee) in the establishment of Rajasthan High Court, on fixed remuneration of Rs. 14600/- per month initially for a period of two years from the date of joining as prescribed by the State Govt. vide its notification dated 30.10.2017:-

S. N.	Roll No.	Name	Father's Name	Date of Birth	Male/ Female	Cat./ Sub. Cat.	Place of Posting
1	83601	Ekta Saxena	Sudhir Kumar Saxena	03/12/1990	Female	General	Jaipur
2	80679	Aditya Vaishnav	Lalit Kumar	03/02/1990	Male	General	Jodhpur
3	84044	Pramod Kumar	Om Prakash Saini	05/02/1987	Male	OBC- NCL	Jodhpur

Appointment of above mentioned candidates is subject to following conditions:-

- 1. Appointment on the post of Library Restorer is subject to the biometric verification.
- 2. Appointment on the post of Library Restorer is purely temporary in nature for a period of two years and the same will be extended further on the basis of work performance and conduct of the incumbents.
- 3. They will not be allowed to join service until they provide required documents / affidavit / certificates which was / were not submitted by them at the time of documents verification.
- 4. Services of incumbents shall be liable to be terminated at any time without prior notice on the basis of statutory constraint / objection, if their services are not found satisfactory during the probation period of two years.
- 5. Appointment of incumbents would be liable to be terminated without prior notice, if adverse report or concealment of any relevant fact(s) is found in the police verification of the candidates.
- 6. No Annual Grade Increment, allowances and honorarium shall be allowed to incumbents during the probation period.
- 7. The incumbents must submit medical fitness certificate as prescribed in Rule 10 of Rajasthan Services Rules, 1951 at the time of joining.
- 8. Incumbents are directed to join their duties at their place of posting on or before 25.09.2025 in the office of Registrar (Administration), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur, failing which, their appointment order shall stand canceled automatically without any further notice.
- 9. Pay of the probationer trainees Library Restorer will be fixed in the pay Matrix Level- 05 (20800-65900) after successful completion of probation period and they will be entitled to get other allowances as per rules.
- 10. They will not get T.A. and joining time for this appointment.
- 11. Appointment of incumbents will also be subject to Rules and orders issued by the State Govt. from time to time.

By Order

School 15 9-25

Registrar (Admn.)

Date: 16:09,2025

Copy forwarded to the following for information and necessary action:-

- 1. Registrar (Admn./ Exam./ Class.-I&II/ CPC/ Rules/ Vig/Writs/ OSD(F&I)/ OSD(Computer), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
- 2. The Director, Rajasthan State Judicial Academy, Jodhpur.
- 3. Concerned Joint Registrars /Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
- 4. Concerned Assistant Registrars / Senior Librarian, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
- 5. Confidential Section, Rajasthan High Court, Jodhpur.
- 6. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.
- 7. Leave Clerk / Bill Clerk / Service Records / Budget / GPF / S.I. Clerk Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
- 8. Concerned Sarva Shri/Ms.....
- 9. Personal file.

Registrar (Admn.)